

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 365 of 2017 &  
Appeal No. 210 of 2018**

**Dated : 15<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Raj West Power Ltd.**

**...Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors....Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand  
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for Discoms

**ORDER**

List these matters for further hearing on **16.10.2019 & 17.10.2019 at  
02:30 p.m.**, as agreed by learned counsel for both the parties.

Interim order, if any, shall continue till the next date of hearing.

**(S. D.Dubey)  
Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)  
Chairperson**